

**Increase in allocation of funds to  
Panchayati Raj Institution**

746. SHRI RAKESH SINHA: Will the Minister or PANCHAYATI RAJ be pleased to state:

- (a) the increase in the allocation of funds to Panchayati Raj Institutions (PRIs) by the Finance Commission in the last five years, since 2014-15 to 2018-19;
- (b) the formula of allocation of funds to States (PRIs);
- (c) the percentage of total funds allotted to the PRIs of the States released in 2013-14, 2014-15, 2015-16, 2016-17, 2017-18 and 2018-19;
- (d) the share of the States in allocation of funds by the Finance Commission since 2013 to 2019; and
- (e) the gap between allocation, release and actual utilisation of funds and the reasons behind that?

THE MINISTER OF PANCHAYATI RAJ (SHRI NARENDRA SINGH TOMAR): (a) The details regarding increase in the allocation of funds to Panchayati Raj Institutions (PRIs) by the Finance Commissions in the last five years, since 2014-15 to 2018-19 are given in Statement-I (*See below*).

(b) The formula of allocation of funds to States (PRIs) are given in Statement-II (*See below*).

(c) The details regarding percentage of total funds allotted to the PRIs of the States released in 2013-14, 2014-15, 2015-16, 2016-17, 2017-18 and 2018-19 is given in Statement-III.

(d) The Central Government has provided Finance Commissions' Grants to Rural Local Bodies (RLBs) since year 2013 to 2019 in which States have no share.

(e) The gap between allocation and release of funds were due to various reasons which include non-submission of Utilisation Certificates (UCs) by the States, non-conduct of elections to the RLBs in due time and non-fulfilment of the conditions for release of Performance Grant (PG) by the RLBs. The utilisation of the funds is made by the PRIs as per the Acts/Rules/guidelines of the Governments and is mandated to be audited by the statutory authorities.

**Statement-I**

*Details regarding increase in the allocation of funds to Panchayati Raj Institutions (PRIs) by the Finance Commissions in the last five years since 2014-15 to 2018-19*

(₹ in crore)

Sl. No.	Financial Year	Allocations	Increase in allocations over previous financial year(s)
1.	2014-15	18042.86	1494.97*
2.	2015-16	21624.46	3581.60
3.	2016-17	33870.52	12246.06
4.	2017-18	39040.97	5170.45
5.	2018-19	45069.16	6028.19

\*Increase in allocation as against F.Y. 2013-14.

**Statement-II**

*Parameters/Formula for allocation of Finance Commissions' grants to the Rural Local Bodies*

Sl. No.	Parameters / Formula for allocation / distribution of Finance Commission grants to the Panchayats	Weight given in percentage for allocation/distribution of funds under Thirteenth Finance Commission for the year 2014-15	Weight given in percentage for allocation/distribution of funds under Fourteenth Finance Commission for the years 2015-16 to 2018-19
1	2	3	4
1.	Population	50	90
2.	Geographical Area	10	10

1	2	3	4
3.	Distance from Highest per capita income	10	-
4.	SC / ST population in Total population	10(PRIs only)	-
5.	FC Grants utilization Index	5	-
6.	Index of devolution	15	-
	TOTAL	100	100

***Statement-III***

*Financial Year-wise- details regarding percentage of Total funds allotted and released to the PRIs of the States under Finance Commissions'*

***Grants to Rural Local Bodies (RLBs)***

Financial Year	Allocations	Release	Percentage increase
2013-14	16547.89	17644.29	106.63*
2014-15	18042.86	16210.96	89.85*
2015-16	21624.46	21510.46	99.47
2016-17	33870.52	33218.21	98.07
2017-18	39040.97	35518.672	90.98
2018-19	45069.16	37897.412	84.09

\* Information collated as per statements issued by Ministry of Finance for Thirteenth Finance Commission Funds for Rural Local Bodies.

**Women representatives of Panchayati Raj Institutions**

747. SHRI RAKESH SINHA: Will the Minister of PANCHAYATI RAJ be pleased to state: